

present in the colonies like Yamuna Vihar Filtered water is being supplied in Yamuna Vihar, a developed colony of DDA and individual connections sanctioned in this colony since May, 1984. 171 unauthorised regularised colonies out of 251 in Shahadara area are getting filtered water supply. It will be extended to other unauthorised regularised colonies as and when the beneficiaries deposit development charges.

Alternative plots allotted by DDA in lieu of land acquisitions

2489. DR. CHANDRA SHEKHAR TRIPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the DDA has now decided to allot alternate plots to the farmers of Delhi whose land is a acquired for non-plan development;

(b) if so, when this decision was taken and the number of farmers to be benefited; and

(c) the area of land acquired so far for non-plan development and the number of farmers affected thereby?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) Yes, Sir.

(b) Decision regarding (a) above was taken by Delhi Administration Order dated 14.7.87. The number of farmers to be benefited by this decision cannot be estimated since application for such categories of farmers are still being received.

(c) An area of 2740 bigha, 07 biswa was acquired for Non-plan Schemes for the period 1.4.86 to 16.11.87. 3472 persons were affected due to the aquisition of land.

Construction of houses by DDA in Motia Khan

2490. SHRIMATI VIDYAVATI CHATURVEDI:
SHRI SANTOSH KUMAR SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to refer to the reply

given to Unstarred Question Nos. 3132 on 17 March, 1986 and 3886 on 23 March, 1987 regarding construction of flats by Delhi Development Authority in Motia Khan and state:

(a) whether construction of LIG flats in Motia Khan has been completed; and

(b) if so, the time by which possession of those flats will be given to the allottees?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) and (b). The Delhi Development Authority has reported that 216 flats out of 702 LIG flats have been completed so far. The allotment letters in respect of 216 completed flats are being issued. The possession letters will be issued to the allottees after they have made payments and submitted the required documents.

[English]

Proposal to start Ammonia-urea plant at fact, Kerala

2491. PROF. K.V. THOMAS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a proposal to start a Ammonia-Urea Plant at Fertilizer and Chemicals Travancore Limited, Kerala;

(b) if so, the time by which it will start production; and

(c) the cost of the project?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTILIZERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRABHU): (a) There is no provision in the VII Plan for setting up an Ammonia-Urea Plant by Fertilizers and Chemicals Travancore Ltd.

(b) and (c). Do not arise.

[Translation]

Disparity in Wages of Beedi Workers

2492. SHRI VIJOY KUMAR YADAV: Will the Minister of LABOUR be pleased to state: